

iii) Niljai Opencast

iv) Gajendoh Underground

Government of India have also sanctioned Advance Action Scheme for Mugoli Opencast Project at a capital cost of Rs. 4.63 crores.

[Translation]

#### Daily Running of Rajpeepia-Ankleshwar Train

548. SHRI CHANDUBHAI DESHMUKH: Will the Minister of RAILWAYS be pleased to state:

(a) the number of commuters travelling daily by train between Rajpeepia and Ankleshwar in Gujarat;

(b) whether the Government propose to run Rajpeepia-Ankleshwar train thrice a day for the benefit of commuters; and

(c) if so, whether the Government also propose to provide diesel engine facility on this railway line?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) During the period from November, 1990 to January, 1991, on an average 146 commuters travelled daily between Rajpeepia and Ankleshwar by train.

(b) No, Sir.

(c) Does not arise.

#### Stoppage of Trains at Bharuch

549. SHRI CHANDUBHAI DESHMUKH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to provide stoppage at Bharuch for Hyderabad-Rajkot, Trivandrum-Rajkot and Cochin-

Ahmedabad trains; and

(b) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) No, Sir.

(b) Operationally not feasible.

#### Theft of ONGC Pipes

550. SHRI CHANDUBHAI DESHMUKH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Russian pipes worth rupees two lakhs which were stolen recently from the Oil and Natural Gas Commission installations in Ankeleshwar (Gujarat) have been recovered;

(b) if so, the steps taken by the Government in matter; and

(c) if no steps have been taken, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) and (b). Recently there was no reported theft of Russian pipes from ONGC, Ankleshwar. However 30 pieces of 2.7/8" drill pipes worth Rs. 46,732 were stolen on 18th July, 1990 from ONGC Oil well area of Adol and Hazat villages. These were recovered and three culprits involved in this theft case have been taken into custody.

(c) Does not arise.

#### Petrol/Diesel and LPG Agencies in Bharuch

551. SHRI CHANDUBHAI DESHMUKH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there are no agencies for petrol, diesel and LPG in the backward areas of Bharuch district of Gujarat;

(b) whether the Government propose to provide petrol and LPG in these backward areas by giving special concession;

(c) if so, by what time; and

(d) if not, the reasons therefor?

**THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA):** (a) There are petrol/diesel Retail Outlets and LPG distributorship located in the backward areas of Bharuch District of Gujarat.

(b) and (c). Setting up of new retail outlet dealerships (Petrol/diesel) and LPG distributorships would be considered as and when adequate potential is established for opening such dealerships/distributorships at any location in this District in line with the prescribed norms. It is not possible to indicate a time from for this purpose.

(d) Does not arise.

#### **Linking of Tirupati by Air**

552. **DR. CHINTA MOHAN:**  
**SHRI R.N. RAKESH:**

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Tirupati is a tourist centre for crores of Indians and foreigners;

(b) whether the Government are formulating a scheme to link Tirupati by air with other metropolitan cities of the country by providing an Airport there;

(c) if so, the details thereof and the time by which this scheme is likely to be implemented; and

(d) if not, the reasons therefor?

**THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN):** (a) to (d). The existing aerodrome at Tirupati is suitable for HS-748 type of aircraft. There are plans to extend the runway by another 3000' to make it suitable for B-737 type of aircraft. The additional land for the extension of runway has since been acquired from the Government of Andhra Pradesh. M/s. RITES have been appointed to execute the extension project. They have submitted the preliminary estimates and feasibility study which are presently under the examination of the National Airports Authority.

#### **Import of Crude Oil from Venezuela**

553. **DR. CHINTA MOHAN:**  
**SHRI R.N. RAKESH:**

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned 'Deal clinched for 1.5 M.T. Venezuelan Crude on Credit' appearing in the "Times of India", dated 16 January, 1991;

(b) if so, whether an agreement has been reached in this regard;

(c) if so, the quantity of crude oil proposed to be purchased under this agreement;

(d) whether Indian refineries do not have the facilities to refine Venezuelan crude oil; and

(e) if so, the details of the arrangements made by the Government to refine the said crude oil?